

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 722 OF 2005

RENUKA BAI @ RINKU @ RATAN & ANR

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

Date: 31/08/2006 This Appeal was called on for judgment today.

For Appellant(s)

Ms. Aparna Bhat,Adv.

For Respondent(s)

Mr. Ravindra Keshavrao Adsure,Adv.

judgment of the Hon'ble Mr. Justice K.G. Balakrishnan pronounced the ju

Bench comprising Hon'ble Mr. Justice G.P.Mathur.

The appeal is disposed of in terms of the signed judgment.

(R.K. DHAWAN)

(VEERA VERMA)

COURT MASTER

COURT MASTER

(Signed reportable judgment is enclosed herewith)